GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3127 ANSWERED ON 18TH DECEMBER, 2025

CONSTRUCTION OF NE-7 CHENNAI-BENGALURU EXPRESS HIGHWAY

3127. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether there is an inordinate delay in completion of Phase-2 and Phase-3 (106 km stretch in Tamil Nadu and 85 km stretch in Andhra Pradesh) in the construction of NE-7 Chennai-Bengaluru Express Highway and if so, the details thereof and the reasons therefor;
- (b) whether the Government has disbursed compensation amount for acquisition of land from private land owners for the construction of National Expressway-7 between the stretches, Gudipala-Walajapet, Walajapet-Arakkonam, Arakkonam-Kancheepuram and Kancheepuram-Sriperumbudur as per the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and if so, the details thereof; and
- (c) whether the Government is aware that some land owners are demanding their due compensation under the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 in Govindavadi near Kancheepuram, Tamil Nadu and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) There has been delay of about 2 years in completion of Chennai–Bengaluru Expressway due to various reasons such as delay in statutory clearance, shifting of utility, shifting of building, financial constraint of the Concessionaire etc. The details are annexed at Annexure-A.
- (b) The compensation of land acquired has been determined by the Competent Authority for land acquisition (CALA) under National Highway Act, 1956 using principles provided in the first schedule of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. The details of compensation disbursed are annexed at Annexure-B.
- (c) About 40 hectare land in Govindavadi village near Kancheepuram has been acquired and compensation has been determined as per appropriate law. As of now, compensation of Rs 83.62 Crore out of Rs 84.64 Crore of total amount has already been disbursed.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3127 ANSWERED ON 18TH DECEMBER, 2025 ASKED BY DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN REGARDING 'CONSTRUCTION OF NE-7 CHENNAI-BENGALURU EXPRESS HIGHWAY'.

Status of implementation of Chennai-Bengaluru Expressway (NE-7) Phase-2 and Phase-3 as on 30.11.2025

or	30.11.	2025									
SI N o.		Name Project	gth	Cost (Rs.i n Cr.)	Appoin ted Date	Schedu led comple tion date	Progre	Completed Length as on 30.11. 2025 (Km)		Reason for Delay	Schedu led Revise d date of Comple tion
1	(KNT&	4 lane of Bangalore – Chennai Expressway (Bethamangala -Byreddypalli section of NE-7(Pkg -1)		1410	10.10. 2022	09.10.2 024	96%	24.9	1233.6		
2	Phase- 2 (AP)	4 lane Bangalore- Chennai Expressway (Byreddypalli- Bangarupalem section of NE- 7 (Pkg-2)		2548 .0	08.06. 2023	07.06.2 025	80%	20.1	2000.6	Due to NBWL clearance conditions requiring additional structures in Forest stretch.	
3	(AP)	4 Iane of Bangalore – Chennai Expressway (Bangarupalem to Gudipala secti		1407	04.10. 2022	03.10.2 024	99%	29.0	1265.9		Work Comple ted on 09.05.2 025

		-3)									
		Phase-2 (Total)	85.0	5365				74.0	4500.2		
				.4							
1	Phase-	4 lane	24.0	1481	30.05.	28.05.2	92%	23.7	1374.1	1) Multile	15.01.2
ľ		Bangalore ·		.9		024	02 /0		101-11	approvals	
		Chennai								from	
	TN)	Expressway								Railways	
		(Gudipala-								for	
		Walajahpet)								construcit	
		section of NE-7								on of bow	
		(Package-I)								string	
										girder ROB	
										2) Hard	
										rock	
										cutting in	
										close	
										proximity	
										of	
										residential	
										settlemen	
										t	
2	Phase-		24.5			14.07.2	93%	24.3	788.0		31.01.2
		Bangalore	•	.7	2022	024					026
	(TN)	Chennai								shifting of	
		Expressway from Km								EHT Lines 2) Delay in	
		180+000 - Km								constructi	
		204+500								on of ROB	
		(Walajahpet								due to	
		Arakonam)								delay in	
		(Package-II)								shifting of	
										SSP	
										Building	
										belonging	
										to Railways.	
										3) PCC for	
										23.56 Km	
										issued	
										w.e.f	
										20.01.202	
										5 Balance	

										work in	
										progress.	
3	Phase-	4 Lane	25.5	1525	08.08.	29.07.2	54%	11.0	767.4	Work	-
	3	Bangalore -		.1	2022	024				stopped	
	(TN)	Chennai								since May,	
		Expressway								2025 due	
		(Arakonam -								to	
		Kancheepuram								financial	
) section of NE-								constraint	
		7 - (Package-								s of	
		III)								Concessio	
										niare.	
										Intention	
										to	
										Terminate	
										Notice	
										issued to	
										the	
										Concessio	
										naire on	
										10.11.202	
										5.	
4	Phase-	4 Bangalore –	31.7	3605	11.07.	09.07.2	83%	25.3	1665.8	1) Delayed	30.04.2
		Chennai			2022	024					026
	(TN)	Expressway								delay in	
		(Kanchepuram								determina	
		-								tion of	
		Sriperumbudur								land/crop	
) section of NE-								compensa	
		7 (Package-IV)								tion for	
										erection	
										of new	
										EHT	
										towers by	
										the	
										District	
										Administr	
										ation	
										2) Delay in	
										procurem	
										ent of	
										Borrow	
										earth	
										3)	
										Unseason	

										al rainfall.	
5	3 (TN)	Construction of Trumpet Interchange Connecting Bangalore – Chennai Expressway with Maduravoyal - Walajapet Section of NH 48 near Sriperumbudur		162. 6	26.02. 2024	23.08.2	24%	0.0	30.7	1) Due to	30.06.2 026
		Phase-3(Total)	106. 8	7881 .9				84.3	4626.0	al rainfall.	
		Grand Total (Phase-2 & 3) *	_	1324 7.3				158.3	9126.1		

^{* 71} Km of Karnataka portion is already completed & opened for traffic.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3127 ANSWERED ON 18TH DECEMBER, 2025 ASKED BY DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN REGARDING 'CONSTRUCTION OF NE-7 CHENNAI-BENGALURU EXPRESS HIGHWAY'.

Details of amount disbursed towards compensation for the lands acquired for Phase-3 of Chennai-Bengaluru Expressway (NE-7) upto 30.11.2025

SI. No.	Name of Packages	Amount disbursed (Rs. Cr.)
1	4 Iane Bangalore - Chennai Expressway (Gudipala - Walajahpet) section of NE-7 (Package-I)	82
2	4 Iane Bangalore - Chennai Expressway from Km 180+000 - Km 204+500 (Walajahpet - Arakonam) - (Package-II)	95
3	4 Lane Bangalore Chennai Expressway (Arakonam - Kancheepuram) section of NE-7 - (Package-III)	226
4	4 Bangalore – Chennai Expressway (Kanchepuram - Sriperumbudur) section of NE-7 (Package-IV)	
5	Construction of Trumpet Interchange Connecting Bangalore –Chennai Expressway with Maduravoyal - Walajapet Section of NH 48 near Sriperumbudur	1250
	Total	1653
